*terruptions*),. That is very important . .(*Interuptions*).. .

SHRI KAMAL MORARKA (Rajasthan); You have made your point.

SHRI S. S. AHLUWALIA: 1 want the reply from the Chair but not from you.

SHRI KAMAL MORARKA: Chair cannot reply. ...{Interruptions}...

THE DEPUTY CHAIRMAN: I am warning the Members, please take your seats. Please sit down. Chair cannot give a ruling on this. You should know very well. Sit down. You do not know what are the rules of this House, You go and read it and then become a Member. You cannot behave like this with the Chair. I don't allow it. Mr. Bhagat, you make your Members to sit in the House. They do not know how to behave.

## Re ALLEGEDINVOLVEMENT OF RAW. IN BODO AGITATION

SHRI PARVATHANENI UP-ENDRA (Andhra Pradesh): Madam, on the 9th August 1989 the Home Minister while replying to the clarifications, sought in the House regarding Bodo agitation on the charge that RAW was involved- in the operation used a 11 his vocabulary to deny that. Madam, we have come across a letter written by an Association of the RAW officers to the Prime Minister confirming the charge which we have made in this House. 1 do not want to quote the whole thing.

THE DEPUTY CHAIRMAN: You don't quote anything.

SHRI PARVATHANEN UPENDRA: I will not quote.

THE DEPUTY CHAIRMAN; You just mention.

SHRI PARVATHANENI UP-ENDRA: They said that under the name "Operation Jhum-Jhum" Rs. . 3 crores were allotted by RAW to train the Bodo extremists in guerilla operation. If this is true—I do not know-I cannot Vouchsafe for this organisation or anything—but if this charge is correct, it is a very serious matter. That is an attempt to destabilise the elected Government in that State. The Central agencies working clandestinely are encouraging such extremist Activities is a very serious matter and I want the whole House to take note of it and I want the Government either to come forward to deny or accept this charge.

" SHRI LAL K. ADVANI (Madhya Predesh): Madam, the gravity..

THE DEPUTY CHAIRMAN; Mr. Advani, you were not in the House on that day when the Member from Assam requested the Home Minister to react and he came and gave a statement and there was a clarification. If you have raised it, it will be taken note of by the Ministry of Parliamentary Affairs and will be conveyed to the Government. Now, we will proceed with the business of the House.

SHRI LAL K. ADVANI: The allegation is from inside the RAW.

THE DEPUTY CHAIRMAN: We have not yet started the business of the House. What is your point of order? It is all disorder since morning.. (Interruptions)

SHRI DIPEN Bengal): No, no. Madam, we have ness of the House.,. < (InterruptionShri Dipen Ghcsh] We are in the 1 hick of the business. We can raise a point of order. (Interruption)

SHRI YASHWANT SINHA (Bihar) Madam, I am on a point of order. My point of order is not connected with this. (Interruption)...

THE DEPUTY CHAIRMAN : It is connected with what?

SHRI YASHWANT SINHA: It is conneted with what has happened in the House just now.

THE DEPUTY CHAPMAN:

SHRI YASHWANT SINHA: Why not?

THE DEPUTY CHAIRMAN: I said, that mailer is closed now. We are no' going 10 discuss ii any more. I am taking up the Small Industries Development Bank of India Bill, 1989. (Interruptions)...

SHRI YASHWANT SINHA: I have 10 raise a point of order. (Interruptions).

SHRIMAT1 BIJOYA CHAKRA-VARTY (Assam): Madam, ii is a very serious matter. The State Government is going to be destabilised... (Interruption).

THE DEPUTY CHAIRMAN :
होम मिनिस्टर ने स्पष्टाकरण श्रापक कहने
पर दे दिया । अगर श्राप कोई नया
लाए हैं ... (व्यवधान) ... ठीक है
वह श्राकर जब दे देंगे ।

is not here. He cannot answer your question immediately. The matter is well taken. The Minister of Parliamentary Affairs will inform. (Interruptions)...,

DR. NAGEN SA1KIA (Assam) 'Madam, I have a point... (Interruption)... The Minister not only denied the facts but he also criticised the press. He said, thai the press is coming up with fabricaled news. 'But this leiler has proved that the charges that we made are irue. Every charge is true. Therefore, 1 he matter should be taken seriously. (Interruptions).

श्रोरमध्यद्येश तिह (बिहर): उपस्थापति महोदय, मैं यह निवेदन करन चहत हू...

उपसभापति : ऋष जो कुछ भी कह रहे है ग्रव न राधणस्य मी जी चैंबर पर वैठीं उन्हें परेश न मत की जिए :

श्री र म अवधेश सिंह : यह हमको परेश न करते हैं .

[THE VICE-CHAIRMAN SHRI V. NARAYANASAMY in the Chid.]

उपसभाध्यक्ष महोदय मेंने समापित महोदय को सूचित कर दिया है कि बिह र में\* ....

SHRI YASHWANT SINHA: Sir, I am on a point of order. (Interruption).

SMALL INDUSTRIES DEVE-LOPMENT BANK OF INDIA BILL, 1989—(Contd.)

PROF. CHANDRESH P. THAKUR (Bihar): Mr. Vice-Chairman, Sir, 1 rise to Support the Small Industries Development Bank Bank of India Bill, 1989. (Interruptions\*).

SHRI RAM AWADHESH SINGH (Bihar) :\*

\*Not recorded.